

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.77/2024 & IA NO.282/2024 IN CP (IB) No.74/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA THROUGH CHANCHAL DUA, RP V/S DEEPAK KUMAR SINGHANIA (PERSONAL GUARANTOR OF M/S LML LTD.)
UNDER SECTION	95 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sandeep Arora, Adv. : *For Financial Creditor/ SBI*
Sh. Ashish Makhija with Sh. Deep Bisht, Adv. : *For Personal Guarantor*
Sh. Shubham Agarwal, Adv. : *For RP, Mr. Chanchal Dua,
present in person*

ORDER

Ld. Counsels representing their respective parties are present through VC.

IA NO.282/2024 & IA NO.77/2024

- 1.** IA No.282/2024 has been filed for seeking condonation of delay in filing the RP report. The notice in this case was earlier issued on previous occasion.
- 2.** On the basis of the averments made in the application and the submissions made by the Ld. Counsel representing the Applicant/ RP, the present application is allowed and the delay in filing the report by RP by a period of 14 days is condoned. Therefore, the RP report filed *vide* IA No.77/2024 is taken on record.
- 3.** Accordingly, IA No.282/2024 and IA No.77/2024 stand disposed off.

-Sd-

-Sd-

CP (IB) No.74/ALD/2022

1. The arguments at length have been advanced by the Ld. Counsels representing the parties.
2. Arguments heard. Order reserved.
3. The Ld. Counsel representing the Financial Creditor however is directed to file an affidavit attaching therewith the communication issued by the Applicant/ Bank to the Personal Guarantor invoking the guarantee.
4. Let the affidavit be filed within a period of one week positively and the copy in advance however be also served upon the other side.
5. The written submissions be also filed by the parties within a period of one week.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

2nd July, 2024

Kavya Prakash Srivastava
(Stenographer)